

FORM A
PUBLIC ANNOUNCEMENT

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016]
FOR THE ATTENTION OF THE CREDITORS OF M/s Syntel Infosystem (Nagpur) Pvt. Ltd.

RELEVANT PARTICULARS		
1.	Name of corporate debtor	SYNTEL INFOSYSTEM (NAGPUR) PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	30/08/2001
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai
4.	Corporate identity number of corporate debtor	U72900MH2001PTC133203
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: Shri Krishna Bhavan, Near Ramchand Tolbas Shop, Itwara, Nagpur - 440002
6.	Insolvency commencement date in respect of corporate debtor	19/11/2019 (Certified Copy of order received by IRP 03/01/2020)
7.	Estimated date of closure of insolvency resolution process	180 days from the commencement of resolution process which is 01/07/2020
8.	Name and the registration number of the interim resolution professional	Name: Paresh Chandulal Mehta Reg. No.: IBBI/IPA-003/IP-N00090/2017-2018/11008
9.	Address and e-mail of interim resolution professional, as registered with the board	Address: 13/B, Nirmal Society, Pandurang Wadi, Dombivali East, PIN 421201 Email: pareshmehta5959@gmail.com
10.	Address and e-mail to be used for correspondence with Interim Resolution Professional	Address: 402, Rajhans Apartments, Opp. Gaodevi Bus Depo, Above Rajmal Lakhichand Jewellers, Thane West, PIN 400602 Email: ip.syntelinfosystem@gmail.com
11.	Last date for submission of claims	17/01/2020
12.	Classes of creditors, if any under clause (b) of sub-section (6A) of Section 21, ascertained by the interim resolution professional.	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	a) Relevant Forms and b) Details of Authorised Representatives are available at:	a) The web address for downloading the forms is indicated below: https://ibbi.gov.in/home/downloads . b) NA

Paresh Mehta

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process against the **SYNTEL INFOSYSTEM (NAGPUR) PRIVATE LIMITED** on **19th November, 2019**.

The creditors of **SYNTEL INFOSYSTEM (NAGPUR) PRIVATE LIMITED** are hereby called upon to submit a proof of their claims on or before **17th January, 2020** to the interim resolution professional at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other creditors may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Paresh Chandulal Mehta
Interim Resolution Professional
SYNTEL INFOSYSTEM (NAGPUR) PRIVATE LIMITED

Date: **6th JANUARY, 2020**

Place: **Thane**